

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 148 OF 2017 &  
IA NO. 379 OF 2017**

**Dated: 30<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Suryalakshmi Cotton Mills Ltd.**

**... Appellant(s)**

**Vs.**

**Bureau of Energy Efficiency & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Abhay S. Undal

Counsel for the Respondent(s) : Mr. Aneesh Sadhwani  
For Mr. Rohit Jain

**ORDER**

It is informed by learned counsel for the respondent that they are trying to resolve the issues with the appellant and seeks four weeks more time.

As agreed by learned counsel for the parties, list the matter on **18.09.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**